THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM - III/04/2015/

Dated Shillong, the 30th August 2018.

In partial modification to the Constitution of Benches dated 21st May, 2018, **Hon'ble the Chief Justice** vide order dated **30.08.2018** is pleased to constitute Single Bench for Friday the 31st August 2018 and Tuesday the 4th September 2018 as under.

Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge from 10:30 AM in Court Room No.2.

By order

REGISTRAR GENERAL

MEMO No.HCM - III/04/2015/1088A Copy for information to: -

Dated Shillong, the 30th August 2018.

- 1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 4. The Advocate General, High Court of Meghalaya, Shillong.
- 5. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
- 7. President / Secretary, High Court Bar Association, Shillong.
- 8. President / Secretary, Shillong Bar Association, Shillong.
- 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 10. Notice Board.
- 11. Office File.

REGISTRAR GENERAL